# Name of the Corporate Debtor : Elegance Malls Limited Date of commencement of CIRP: 09.06.2025 (Order Publised on 11.06.2025)

List of creditors as on: 01.07.2025

# Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 (Amount in ₹)

GI		la a		la `	<u> </u>				ln , 11 ·	D 1 10
Sl.	Category of creditor	Summary of	f claims received	Summary	of claims admitted	Amount of	Amount of claims	Amount of claims	Details in	Remarks, if any
No.						U	not admitted	under verification	Annexure	
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims				
1	Secured financial creditors belonging to any class of creditors									
2	Unsecured financial creditors belonging to any class of creditors									
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					-	-			
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	30,06,900.00	2	30,06,900.00	-	-			
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)									
7	Operational creditors (Government Dues)						-			
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	25,12,600.00	2	25,12,600.00	-	-			
9	Other creditors, if any,					<u> </u>				
	Total	4	55,19,500.00	4	55,19,500.00	-				

#### Annexure-1

# Name of the Corporate Debtor : Elegance Malls Limited

Date of commencement of CIRP: 09.06.2025 (Order Publised on 11.06.2025)

List of creditors as on: 01.07.2025

# List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

					`									
Sl.	Name of creditor	Identification No.	Details of claim received			Details of claim ad	mitted			Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.										continge nt	mutual dues,	claim not	claim	any
			Date of receipt   Amount	Amount of	Nature of	Amount covered by	Amount	Whether	% of voting	claim	that may be set-	admitted	under	
						NIL								

# Annexure-2

Name of the Corporate Debtor : Elegance Malls Limited
Date of commencement of CIRP: 09.06.2025 (Order Publised on 11.06.2025)

List of creditors as on: 01.07.2025

# List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

SL	l.	Name of creditor	Identification No.	Details of claim	received	Details of clain	admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if any
No	0.			Date of receipt	Amount	Amount of	Nature of	Amount covered by	Whether	% of voting	contingent	any mutual	claim not	claim under	
1						-	NIL								

#### Annexure - 3

### Name of the Corporate Debtor : Elegance Malls Limited

# Date of commencement of CIRP: 09.06.2025 (Order Publised on 11.06.2025)

# List of creditors as on: 01.07.2025 List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

No.	claim received			Details of claim admit	tea			
Date	Amount claimed	Amount of claim	Nature of	Amount covered by	Amount covered by	Whather		
recei		admitted	claim	security interest	guarantee	related		
reces		uumitteu	Ciaiiii	security interest	guarantee	party?		

NIL

#### Annexure – 4

# Name of the Corporate Debtor : Elegance Malls Limited

#### Date of commencement of CIRP: 09.06.2025 (Order Publised on 11.06.2025)

#### List of creditors as on: 01.07.2025

#### List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of clai	m received	Details of claim admitted	i				contingent	Amount of any mutual	claim not	claim under	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	dues, that may be set- off		verification	
1	Rapid Buildwell Limited	27-06-2025	4,11,900.00	4,11,900.00	Inter Corporate Loan	NIL	YES	NIL	0	0	0	0	Related Party of the Corporate Debtor
2	Prius Commercial Projects Private Limited	24-06-2025	25,95,000.00	25,95,000.00	Inter Corporate Loan	NIL	YES	NIL	0	0	0	0	Related Party of the Corporate Debtor
	Total		30,06,900.00	30,06,900.00									

# Annexure – 5

# Name of the Corporate Debtor : Elegance Malls Limited

# Date of commencement of CIRP: 09.06.2025 (Order Publised on 11.06.2025)

List of creditors as on: 01.07.2025

# List of operational creditors (Workmen)

(Amount in₹)

No. representative, if any  Date of receipt   Amount   Claim   Claim	Г	Sl.	Name of authorised	Identification No.	Details of cla	im received	Details of c	laim admitte	d	Amount of	Amount of any	Amount of	Amount of	Remarks, if any
claimed claim claim related CoC, if set-off		No.	representative, if any							contingent	mutual dues,	claim under	claim not	
admitted party? applicable					Date of receipt		l			claim		verification	admitted	

NIL

#### Annexure – 6

# Name of the Corporate Debtor : Elegance Malls Limited

Date of commencement of CIRP: 09.06.2025 (Order Publised on 11.06.2025)

List of creditors as on: 01.07.2025

# List of operational creditors (Employees)

(Amount in₹)

Sl. No		Identification No.	Details of clai	im received		Details of cl	aim admitte	d	contingent	Amount of any mutual dues,	Amount of claim under	Amount of claim not	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	claim	that may be set- off	verification	admitted	
1						NIL							
2													
Clai	ms received on account of outsta	anding Salaries of Ex-en	ployees										
						NIL							]
Clai	ms received on account of outsta	anding Gratuity of ex-en	nployees										
						NIL							

# Annexure – 7

# Name of the Corporate Debtor : Elegance Malls Limited

# Date of commencement of CIRP: 09.06.2025 (Order Publised on 11.06.2025)

List of creditors as on: 01.07.2025

# List of operational creditors (Government dues)

(Amount in₹)

Sl.	Details of Claimant	Details of claim			Deta	ils of claim a	dmitted			Amount of	Amount	Amount	Amount of	Remarks, if
No		received								contingent	of any	of claim	claim under	any
	Department	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
		receipt	claimed	of claim	claim	covered by	covered by	related	share in		dues,	admitted		
				admitted		security	guarantee	party?	CoC, if		that may			
						interest			applicable		be set-off			

NIL

# Annexure – 8

Name of the Corporate Debtor : Elegance Malls Limited

Date of commencement of CIRP: 09.06.2025 (Order Publised on 11.06.2025)

List of creditors as on: 01.07.2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.		Details of claim rec	eeived		Details of claim admitted					Amount of contingent	Amount of any mutual	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed		Nature of claim	Amount covered by security interest	Amount covered by guarantee	l	% of voting share in CoC	claim	dues, that may be set-off			
1	SMSR & Co LLP	25-06-2025	82,600.00	82,600.00	Audit fees	0	0	NO	100	0	0	0	0	
2	Rapid Buildwell Limited	27-06-2025	24,30,000.00	24,30,000.00	Consultation charges	0	0	YES	NIL	0	0	0	0	Related Party of the Corporate Debtor
	TOTAL		25,12,600.00	25,12,600.00										

						ommencement of (	Annexure – 9 oorate Debtor : Eleg CIRP: 09.06.2025 (C creditors as on: 01	Order Publised on						
	List of other creditors (Other than financial creditors and operational creditors)  (Amount in₹)    Details of alaim received   Amount of Parameter   Amo													
Sl.														
No.	creditor								continge nt	· · · · · · · · · · · · · · · · · · ·	claim not	claim		
									claim	that may be set-	admitted	under		
		Date of	Amount	Amount of	Nature of	Amount covered	Amount covered	Whether related		off		verificati		
		receipt	claimed	claim admitted	claim	by	by guarantee	party?				on		
security interest														
							NIL							